

[Shri Hathi.]

- (2) a copy of Annual Report of the Council of Scientific and Industrial Research for the year 1964-65, along with the Annual Accounts for the year 1963-64 and the Audit Report thereon. [Placed in Library, see No. LT-4610/65].

ALL INDIA SERVICES (DEATH-CUM-RETIREMENT BENEFITS) RULES

Shri Hathi: I beg to lay on the Table a copy of the All India Services (Death-cum-Retirement Benefits) Fourth Amendment Rules, 1965, published in Notification No. G.S.R. 871, dated the 26th June, 1965, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT-4611/65].

12.28 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS.

SIXTY-EIGHTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Sixty-eighth Report of the Committee on Private Members' Bills and Resolutions.

12.28½ hrs.

BUSINESS ADVISORY COMMITTEE THIRTY-EIGHTH REPORT

Shri S. R. Rane (Buldana): Sir, I beg to move:

"That this House agrees with the Thirty-eighth report of the Business Advisory Committee presented to the House on the 24th August, 1965."

Sir, I may also correct a slight printing mistake in the Report. The time allotted to items Nos. (6) and (7) combined is three hours and not three hours each.

Mr. Speaker: The question is:

"That this House agrees with the Thirty-eighth report of the Business Advisory Committee presented to the House on the 24th August, 1965."

The motion was adopted.

12.29 hrs.

STATEMENT RE: CROSSINGS OF CEASE FIRE LINE BY INDIAN SECURITY FORCES

The Minister of Defence (Shri Y. B. Chavan): In order to push out armed infiltrators and prevent further infiltration, our security forces have crossed the ceasefire line at two points and established new positions.

Shri Hanumanthaiya (Bangalore City): Please repeat it.

Severāī Hon. Members: Please repeat it.

Shri Y. B. Chavan: I shall repeat what I said.

In order to push out armed infiltrators and prevent further infiltration, our security forces have crossed the ceasefire line at two points and established new positions. In this process they have captured four 81 m.m. mortars, four .30 Brownings, one .50 Browning, and one rocket launcher. Reports of more equipment captured are coming in.

Some Hon. Members rose—

Mr. Speaker: Now, we should proceed to the next item.

12.30½ hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—

contd.

Mr. Speaker: The House will now proceed with the further consideration of the following motion moved by